

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SONIPAT

ORDER

• Since Ms. Meenu, Addl. Civil Judge (Sr. Divn.)-cum-SDJM, Kharkhoda, is availing maternity leave from 28.08.2017 to 27.02.2018, in view of the instructions contained in Hon'ble High Court letter No. 525 Gaz.I dated 21.05.2016, Sh. Vinay Kakran, JMIC, Sonipat is hereby deputed for disposal of work pertaining to the Court of Ms. Meenu, Addl. Civil Judge (Sr. Divn.)-cum-SDJM, Kharkhoda for the period 02.01.2018 to 27.02.2018. He will visit Kharkhoda on every Monday, Tuesday and Wednesday to look after the court work. On remaining days, he will look after the work in his own court at Sonipat. Urgent matters pertaining to Kharkhoda Court for such days shall be dealt with by the above named officer at Sonipat itself.

Remand work pertaining to Kharkhoda Court, other than Monday, Tuesday and Wednesday or any holiday, shall be looked after by the Duty Magistrate, at Sonipat.

All concerned be informed accordingly.


District & Sessions Judge,
Sonipat. 

Endst. No. 19916-19922 / Dated 20.12.17 /

Copy forwarded to the following for information and necessary action.

1. All the Judicial Officer posted in Sonipat Sessions Division;
2. The District Attorney, Sonipat;
3. The President, District Bar Association, Sonipat;
4. The Presidents, Bar Associations Gohana, Ganaur and Kharkhoda;
5. Superintendent Gr.-II, Judicial Branch of this office.


District & Sessions Judge,
Sonipat. 